

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
KEJRIWAL SUGAR AGENCIES PRIVATE LIMITED
OPERATING IN SUGAR INDUSTRY
AT KOLKATA, WEST BENGAL

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Kejriwal Sugar Agencies Private Limited PAN: AADCK8759L CIN: U51909WB2010PTC142319
2.	Address of the registered office	55/1A, Strand Road, Vinayak Complex, 3 rd Floor, Kolkata – 700006, West Bengal
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	57, Strand Road, 3 rd Floor, Kolkata-700006
5.	Installed capacity of main products/ services	Not Applicable; CD is a Sugar distributor providing comprehensive trading, storage, transport and export solutions.
6.	Quantity and value of main products/ services sold in last financial year	Audited Sales in FY 2022-23: Rs 4759.95 Lakhs Provisional Sales in FY 2023-24: Rs 192.98 Lakhs
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	All details are available at the office of the Resolution Professional and can be sought by sending mail at cirp.kejriwalsugar@gmail.com on executing a confidential undertaking.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be obtained on request by mail to cirp.kejriwalsugar@gmail.com
10.	Last date for receipt of expression of interest	06.07.2024 (original) 30.08.2024 (modified)
11.	Date of issue of provisional list of prospective resolution applicants	01.09.2024
12.	Last date for submission of objections to provisional list	06.09.2024
13.	Date of issue of final list of prospective resolution applicants	09.09.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09.09.2024
15.	Last date for submission of resolution plans	09.10.2024
16.	Process email id to submit Expression of Interest	cirp.kejriwalsugar@gmail.com


Rajnandan Kumar

Resolution Professional

For Kejriwal Sugar Agencies Private Limited

Registration Number: IBBI/IPA-001/IP-P-02721/2022-2023/14161

Registered Address: Shibani Complex, 47C, Pottery Road, Kolkata – 700015

Date: 15.08.2024

Place: Kolkata



FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
KEJRIWAL SUGAR AGENCIES PRIVATE LIMITED
OPERATING IN SUGAR INDUSTRY
AT KOLKATA, WEST BENGAL

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Kejriwal Sugar Agencies Private Limited PAN : AADCK8759L CIN : U51909WB2010PTC142319
2.	Address of the registered office	55/1A, Strand Road, Vinayak Complex, 3rd Floor, Kolkata – 700006, West Bengal
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	57, Strand Road, 3rd Floor, Kolkata-700006
5.	Installed capacity of main products/ services	Not Applicable; CD is a Sugar distributor providing comprehensive trading, storage, transport and export solutions.
6.	Quantity and value of main products/ services sold in last financial year	Audited Sales in FY 2022-23 : Rs. 4759.95 Lakhs Provisional Sales in FY 2023-24 : Rs. 192.98 Lakhs
7.	Number of employees / workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	All details are available at the office of the Resolution Professional and can be sought by sending mail at cirp.kejriwalsugar@gmail.com on executing a confidential undertaking.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be obtained on request by mail to cirp.kejriwalsugar@gmail.com
10.	Last date for receipt of expression of interest	06.07.2024 (original) 30.08.2024 (modified)
11.	Date of issue of provisional list of prospective resolution applicants	01.09.2024
12.	Last date for submission of objections to provisional list	06.09.2024
13.	Date of issue of final list of prospective resolution applicants	09.09.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09.09.2024
15.	Last date for submission of resolution plans	09.10.2024
16.	Process email id to submit Expression of Interest	cirp.kejriwalsugar@gmail.com

Sd/-

Rajnandan Kumar

Resolution Professional

Date : 15.08.2024

Place : Kolkata

For Kejriwal Sugar Agencies Private Limited

Registration Number : IBBI/IPA-001/IP-P-02721/2022-2023/14161

Registered Address : Shibani Complex, 47C, Pottery Road, Kolkata - 700015



আজকাল



www.ajkaal.in

কলকাতা ৩০ শ্রাবণ ১৪৩১ বৃহস্পতিবার ১৫ আগস্ট ২০২৪ শহর সংস্করণ* ৪.০০ টাকা ১৬ পাতা

পশ্চিমবঙ্গের বাইরে অতিরিক্ত বিমান মাতল ১ টাকা

ফর্ম 'জি'
কলকাতা, পশ্চিমবঙ্গে চিনি শিল্পে নিয়োজিত
কেজরিওয়াল সুগার এজেন্সিস প্রাইভেট লিমিটেড-এর
নিমিত্ত এক্সপ্রেশন অফ ইন্টারেস্টের জন্য আমন্ত্রণ
[ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপসি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেজোলিউশন প্রোসেস ফর
কর্পোরেট পারসনস) রেগুলেশনস, ২০১৬-এর রেগুলেশন ৩৬এ সাব-রেগুলেশন (১) অধীনে]

ক্রম	দরকারি তথ্যাবলি	
১.	কর্পোরেট ঋণগ্রহীতার নাম, প্যান ও সিআইএন/এলএলপি নম্বর	কেজরিওয়াল সুগার এজেন্সিস প্রাইভেট লিমিটেড PAN: AADCK8759L CIN: U51909WB2010PTC142319
২.	রেজিস্টার্ড অফিসের ঠিকানা	৫৫/১এ, স্ট্যান্ড রোড, বিনায়ক কমপ্লেক্স, চতুর্থ তল, কলকাতা-৭০০০০৬, পশ্চিমবঙ্গ
৩.	ওয়েবসাইটের ইউআরএল	উপলব্ধ নয়
৪.	সিংহভাগ স্থায়ী পরিসম্পদ যেখানে অবস্থিত, সেই স্থানের বিশদ বিবরণ	৫৭, স্ট্যান্ড রোড, চতুর্থ তল, কলকাতা-৭০০০০৬
৫.	মূল পণ্য/পরিষেবার ক্যাপাসিটি	প্রযোজ্য নয়; সিডি সমুদায় ট্রেডিং, স্টোরেজ, পরিবহণ এবং রফতানি সলিউশনের সংস্থানে চিনির ডিস্ট্রিবিউটর।
৬.	শেষ অর্ধবর্ষে বিক্রিত মূল পণ্য/পরিষেবার পরিমাণ এবং অর্থমূল্য	আর্থিক বছর ২০২২-২৩ নিরীক্ষিত বিক্রয়: ₹৪৭৫৯.৯৫ লক্ষ আর্থিক বছর ২০২৩-২৪ প্রতিশনাল বিক্রয়: ₹১৯২.৯৮ লক্ষ
৭.	কর্মী/শ্রমিকের সংখ্যা	শূন্য
৮.	সর্বশেষ উপলব্ধ দুই বছরের আর্থিক বিবৃতি (তফসিল-সহ), ঋণদাতাদের তালিকা	রেজোলিউশন প্রফেশনালের অফিসে উপলব্ধ এবং গোপনীয়তার দ্বারা cirp.kejriwalsugar@gmail.com আইডি-তে মেল পাঠিয়ে সংগ্রহ করা যাবে।
৯.	উক্ত কোডের ২৫(২)(এইচ) ধারাবাহীনে রেজোলিউশন আবেদনকারীদের যোগ্যতামান এখানে পাওয়া যাবে	cirp.kejriwalsugar@gmail.com-এ অনুরোধ পাঠিয়ে সংগ্রহ করা যাবে।
১০.	এক্সপ্রেশন অফ ইন্টারেস্ট প্রাপ্তির শেষ তারিখ	০৬.০৭.২০২৪ (মূল) ৩০.০৮.২০২৪ (সংশোধিত)
১১.	সম্ভাব্য রেজোলিউশন আবেদনকারীদের প্রাথমিক তালিকা প্রকাশের তারিখ	০১.০৯.২০২৪
১২.	প্রতিশনাল তালিকার বিরুদ্ধে অভিযোগ পেশের শেষ তারিখ	০৬.০৯.২০২৪
১৩.	সম্ভাব্য রেজোলিউশন আবেদনকারীদের চূড়ান্ত তালিকা প্রকাশের তারিখ	০৯.০৯.২০২৪
১৪.	সম্ভাব্য রেজোলিউশন আবেদনকারীদের জন্য ইনফরমেশন মেমোরাভান্ডম, ইভালুয়েশন ম্যাট্রিক্স ও রেজোলিউশন প্ল্যানের জন্য অনুরোধ প্রকাশের তারিখ	০৯.০৯.২০২৪
১৫.	রেজোলিউশন প্ল্যান জমার শেষ তারিখ	০৯.১০.২০২৪
১৬.	ইওআই জমার প্রসেস ই-মেল আইডি	cirp.kejriwalsugar@gmail.com

স্বাঃ-
রাজনন্দন কুমার

তারিখ: ১৫.০৮.২০২৪
স্থান: কলকাতা

কেজরিওয়াল সুগার এজেন্সিস প্রাইভেট লিমিটেড-এর তরফে
রেজোলিউশন প্রফেশনাল
রেজিস্ট্রেশন নম্বর: IBBI/IPA-001/IP-P-02721/2022-2023/14161
রেজিস্টার্ড ঠিকানা: শিবানি কমপ্লেক্স, ৪৭সি, পট্টারি রোড, কলকাতা-৭০০০১৫